

1	2	3	4	5
<i>Personal Staff</i>				
16.	Private Secretary	1	1	—
17.	Sr. P.A.'s (Stenographer Grade I)	2	2	—
18.	P.A.'s Grade II (Stenographer)	8	5	3
19.	Stenographers Grade III	9	6	3
<i>Office</i>				
20.	Superintendent	1	1	—
21.	Assistants	2	2	—
22.	U. D. Gs.	2	2	—
23.	L. D. C./Typist	4	2	2
24.	Cashier cum A/cs Clerk	1	1	—
25.	Accountant	1	—	1
26.	Sr. Investigator	1	—	1
27.	Roneo Operator	1	1	—
28.	Comptometer Operator	1	1	—

Action to fill in the vacant posts is being taken.

Confirmation of Commission Bearers working in non-vegetarian Restaurant, Southern Railway

898. SHRI M. K. KRISHNAN : Will the Minister of RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether Government propose to confirm the Commission bearers working in the non-vegetarian restaurant, Southern Railway and sanction them one day's leave in a week ;

(b) whether Government have received any representation regarding this ; and

(c) if so, the action taken on the representation ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMAN-THAIYA) : (a) to (c). These Commission bearers are not regular railway servants. A representation demanding confirmation and a day's leave in a week was received, which was examined. It was found that confirmation as regular employees was not feasible. However, weekly rest, as required is given.

Taking over of Firms during 1970-71

899. SHRI R. KADANAPALLI : Will the Minister of INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) the number of firms taken over by Government in the country, State-wise, during the year 1970-71.

(b) the reasons for taking over the above firms ; and

(c) the steps taken by Government for the proper functioning of the above firms ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Presumably the information is required in respect of the industrial undertakings, the management of which has been taken over by the Central Government under the Industries (Development and Regulation) Act, 1951. During the year 1970-71 (April 1970 March 1971), 8 Industrial Undertakings were taken over as detailed below :

Gujarat	3
West Bengal	2
Maharashtra	1
Madhya Pradesh	1
Tamil Nadu	1
Total :	8

These undertakings were either directly to close down or had closed down resulting in, fall in production and employment and were